

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B. A. No. 916 of 2021**

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Sakendar Oraon @ Sakindar Oraon ..... Petitioner  
Versus  
The State of Jharkhand ..... Opposite Party

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mr. Ashok Kumar, Advocate  
For the State : Mr. Tarun Kumar, APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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03/25.03.2021 As prayed for by the learned counsel for the petitioner, put up this case on  
13.04.2021.

**(Rajesh Kumar, J.)**

Shahid/